



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION

ROC.NO.18/SO/2019

DATED. 06-05-2022

Ref: Notification No.18/SO/2019, dated 24.09.2019 calling applications from Advocates for designation of Senior Advocates.

In exercise of the powers conferred by Section 16 (2) of Advocates Act, 1961 read with Guideline No.8 of Guidelines for Designation of Advocates as Senior Advocates, the High Court on 05.05.2022 have designated 22 Advocates as Senior Advocates with effect from **06.05.2022**, whose brief particulars are furnished hereunder.

Sl. No	Name of the Advocate and Address Sarvasri/Sri	Enroll Number and date of enrolment
1.	K.S. Gopalakrishnan Flat No.101, Damarla Plaza, Ganapathi Nagar, Mangalagiri, Guntur District – 522 503.	AP/149-A/1975, Dt.01.10.1975
2.	N. Subba Rao Flat No.202, Balaji Constructions, Chinnakakani, Guntur District – 522 508	AP/379/1985, Dt.14.06.1985
3.	Ponnavolu Sudhakara Reddy H.No.1-56/1, Raja Street, Kanuparthipadu, Nellore – 524 004.	AP/295/1980, Dt.18.9.1980
4.	Challa Dhanamjaya D.No.56-4-25, 3 rd Floor, Thyagarajan Complex, High School Road, Patamata, Vijayawada – 520 010.	AP/317/1983, Dt.15.4.1983
5.	Amilineni Chaya Devi D.No.13-6-439/1/A/29, Balaji Nagar, Gudimalkapur, Hyderabad – 500 006, Telangana.	AP/552/1984, Dt. 20.04.1984

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A. Saij Kumar
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6.	C. Raghu Flat No.101, F-Block, Prime Galaxy, Dolas Nagar, Tadepalli, Guntur District – 522 503.	AP/340/1990, Dt.22.3.1990
7.	K. Srinivasa Murthy Flot No.403, Sri Satyasai Towers, 6-9/1-13, Ragam Mastan Rao Street, Indiranagar, Madhura Nagar, Vijayawada – 520 011.	AP/55/1989, Dt.27.01.1989
8.	Duba Venkata Nagarjuna Babu Flat No.1406, Aparna Aura, Road No.79, Jubli Hills, Hyderabad –500 096.	AP/1300/1987, Dt.16.10.1987
9.	Vijaya Kumar Motupalli 2 nd Floor, 10-1-18/36, Nayani Nilayam, Shyam Nagar, Masab Tank, Hyderabad – 500 004.	AP/432/1985, Dt.21.6.1985
10.	Kaligineedi Chidambaram H.No.1-8-50, Lane No.4, P.No.166-A, Ravindra Nagar Colony, Habsiguda, Hyderabad – 500 007.	AP/697/1991, Dt. 02.07.1991
11.	C.B.Ram Mohan Reddy, Flat No.302, Sai Priya Residency, Novodaya Colony, Christianpet, Tadepalli, Guntur District - 522 501.	AP/43/1975, Dt.10.03.1975
12.	W.B. Srinivas G-6, B-Block, PBR Estates, 1-8-702/33/18, Padma Colony, Nallakunta, Hyderabad – 500 044.	AP/135/1989, dt.16.02.1989
13.	Gurram Pedda Babu D.No.3-4-526/2, Barkatpura, Hyderabad – 500 027.	AP/223/1977, Dt.28.10.1977
14.	G.L.V. Ramana Murthy D.No.12-7-10, Prakash Nagar, Narasaraopet, Guntur District	AP/279/1974, Dt.23.12.1974

15.	Ravi Kondaveeti Flat No.201, Sai Annapurana Apartments, Near Ahobilamutt Temple, D.D. Colony, Hyderabad.	AP/857/1992, Dt.21.07.1992
16.	P. Girish Kumar F-703, Casa Rouge, Road No.8, Jubli Guardens, Kondapur, Hyderabad – 500 084.	AP/924/1985, Dt.31.10.1985
17.	Mavidi Rama Rao Flat No.412, C-Block, RKS Apartments, Hyderguda, Hyderabad – 500 029.	AP/615/1980, Dt.18.12.1980
18.	Posani Venkateswarlu Flat No.404, R.R. Residency, NCBN Colony, Benz Circule, Vijayawada, Krishna District.	AP/1569/1988, Dt.17.11.1988
19.	V. Venugopala Rao Flat No.101, Confort Homes, Haai Land Road, Chinnakakani Village, Mangalagiri Mandal, Guntur District - 522 503.	AP/709/1991, Dt.04.07.1991
20.	O. Manohar Reddy D.No.8-2-674/6 to 10, Road No.12, Fortune Enclave, Flat No.F-203, Banjara Hills, Hyderabad – 500 038.	AP/91/1984, Dt.03.02.1984
21.	Yallaparagada Srinivasa Murthy #302, Mahaveer Lok, Door No.3-5-907/2, Beside Petrol Bunk, Main Road, Himayat Nagar, Hyderabad – 500 029.	AP/355/1987, Dt.03.07.1987
22.	M. Ravindranath Reddy D.No.323, MLAs' Colony, Road No.12, Banjara Hills, Hyderabad – 500 034.	AP/577/1983, Dt.02.09.1983

A Saij Kumar
08/05/2022
**SECRETARIAT OF THE PERMANANT COMMITTEE
-CUM-REGISTRAR (RECRUITMENT)**

To
The concerned individuals

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Copy to:

- 1) The Pri. Private Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice, for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. {With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal}
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Secretary, Bar Council of State of Andhra Pradesh, Amaravati.
- 5) The Advocate General, State of Andhra Pradesh, Amaravati.
- 6) Sri Y.V.Ravi Prasad, Senior Advocate, High Court of Andhra Pradesh.
- 7) The Public Prosecutor, High Court of Andhra Pradesh.
- 8) The President, A.P.High Court Advocates' Association, High Court Buildings, Amaravati.
- 9) The Secretary to Government, Law Department, Government of Andhra Pradesh, Secretariat Buildings, Velagapudi, Guntur District.
- 10) The Secretary General, Supreme Court of India, New Delhi
- 11) The Registrar Generals of all High Courts in India.
- 12) The Secretary, Bar Council of India, New Delhi.
- 13) All the Bar Councils in India.
- 14) All the Principal Distrit Judges in the State of Andhra Pradesh.
- 15) All the Officers of the High Court of Andhra Pradesh.
- 16) All the Section Heads, High Court of Andhra Pradesh.
- 17) The Government Pleaders' Office, High Court of Andhra Pradesh.
- 18) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Andhra Pradesh, Vijayawada. (For Publication in the Gazette Urgently).